

HIGH COURT FOR THE STATE OF TELANGANA


CORRIGENDUM TO THE NOTIFICATION NO.S 1/2019 AND 3/2019,
DATED 03 -09-2019

REFERENCE: Notification No.s 1/2019 to 9/2019 issued on 31.07.2019 by the High Court for the State of Telangana, inviting applications through online for filling vacancies in various categories of posts under direct recruitment in the Telangana State Judicial Ministerial and Subordinate Service.

The High Court vide reference cited, has issued Notification No.s 1/2019 to 9/2019, inviting applications through online for filling vacant posts in various cadres in the Subordinate Courts under Direct Recruitment in the State of Telangana under the Telangana Judicial Ministerial and Subordinate Service Rules, 2018.

In this regard, it is hereby informed that, the vacancy positions for the post of Stenographer Grade-III in the unit of Nalgonda and for the post of Typist in the unit of City Civil Court, Hyderabad have been corrected and the corrected vacancy positions may be read as in column no. 5 instead of earlier notified vacancy position mentioned in column no.4:

Notification Number	Category	Name of the Unit	Vacancy position Notified as:	Vacancy position to be read as:
1	2	3	4	5
1/2019	Stenographer Grade-III	Nalgonda	OC - 7(2 Women)	OC - 7(3 Women)
3/2019	Typist	City Civil Court, Hyderabad	OC -2(Women)	OC - 2(1 Woman)


REGISTRAR (ADMINISTRATION)
FAC REGISTRAR (RECRUITMENT)